**2**2I

Mr. CHAIRMAN: He wants know whether it is correct or not.

SHRI GULZARILAL NANDA: previous answer can give some satisfaction on that score. But actually the data reveal that there is a discrepancy and that the consumer paying a higher price in some cases than what is shown by the data.

## चीन द्वारा यद्धबंदियों का छोड़ा जाना

्रिश्री राम सहाय ‡ः \*४८. र्दशी पन्नालाल सरावगीः भी धर्जुन ग्ररोड़ाः

क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

- (क) भारतीय थल सेना के सैनिकों तथा पदाधिकारियों के छोड़े जाने के बारे में क्या सरकार को चीन से कोई भ्राफिशियल सूचना मिली है, श्रीर यदि हां, तो इसके बारे में क्या व्यवस्था की गई है :
- (ख) भ्रब तक कितने सैनिक पदाधिकारी भारत आ गये है और कितने भ्रभी छोडे जाने हैं: श्रौर
- (ग) उनके साथ वहां जो व्यवहार किया गया उसके सम्बन्ध में उन्होंने क्या सुचना दी है ?

†[Release of P.O.Ws. by China

SHRI RAM SAHAI‡: 

Will the Minister of Defence pleased to state:

(a) whether Government have received any official communication from China about the release of soldiers and officers of the Indian army and if so, what arrangements have been made in this connection;

(b) how many soldiers and officers have since arrived in India and how many still remain to be released; and

to Questions

(c) what report they have given in regard to the treatment meted out to them there?]

MINISTER OF DEFENCE PRODUCTION IN THE MINISTRY OF DEFENCE (SHRI K. RAGHURAMAIAH): (a) Yes, Sir. They are being released by the Chinese Red Cross and taken over by the Indian Red Cross at the appointed times and places. Our Red Cross teams which are being sent to receive the repatriated prisoners are equipped with medical and other facilities. The sick wounded are lifted by helicopter and the remaining persons are generally brought on foot to the nearest airfield, from where they are taken to the Reception Camp by air or rail.

- (b) 275 persons have arrived India and 2,938 persons still remain to be released.
- (c) It is not in the public interest to disclose this information at present.

§[प्रतिरक्षा मंत्रालय में प्रतिरक्षा उत्पादन मंत्री (श्री के० रघरमया): (क) जी हां। वह चीनी रैंड क्रास द्वारा विमुक्त किये जा रहे हैं स्रौर भारतीय रैंड क्रास द्वारा पूर्वनिश्चित समयों स्रौर स्थानों पर संभाले जा रहे हैं। देश को लौटाये जाने वाले इन बन्दियों को लेने के लिए ग्रपने जो रैड-कास दल भेजे जा रहे है, वह चिकित्सा संबंधी तथा ग्रन्य म्विधाग्रों से सज्जित है। रुग्ण और घायलों को प्रायः हैलिकोप्टरों द्वारा लाया जाता है, ग्रीर दूसरे व्यक्तियों को पैदल निकटतम हवाई ग्रहु तक, जहां से उन्हें विमानों भ्रथवा रेल द्वारा भ्रादानागार तक ले जाया जाता है।

\$ [ ] Hindi translation.

<sup>†</sup>The question was actually asked on the floor of the House by Shri Ram Sahai,

<sup>†[ ]</sup> English translation.

- (ख) २७५ व्यक्ति भारत पहुंच चुके हैं, ब्रौर २,९३= ब्रभी विमुक्त किये जाने हैं।
- (ग) यह सूचना प्रकट करना लोकहित में नहीं है।]

Shri PANNALAL SARAOGI: May I know whether the release of Indian prisoners of war is in any way linked with the repatriation of the Chinese internees by the Government of India?

SHRI K. RAGHURAMAIAH. No, Sir.

Shri Pannalal Saraogi: The Government of China has been releasing our soldiers, but I understand that simultaneously our officers are not being released, and is it a fact, Sir, that because some of the Chinese internees have refused to go back to China the Government of China is taking the plea that our officers do not want to go back to India?

SHRI K. RAGHURAMAIAH: Answering the first part of the question it is not true, Sir, that officers are not being released. In fact, of the 275 there were 2 officers in that group. As to the other questions I do not know whether they concern the Ministry of Defence.

श्री राम सहाय : जितने सैनिक छोड़े गये हैं श्रीर जितने श्रधिकारी छोड़े गये हैं, वे श्रनुपात से ठीक है या श्रधिकारी कम छोड़े गये ह ।

Shri K, RAGHURAMAIAH: Officers are always fewer in number.

MR. CHAIRMAN: The Question Hour is over.

## WRITTEN ANSWERS TO QUESTIONS

INCREASE IN PROVIDENT FUND CONTRIBUTION IN CEMENT INDUSTRY

- \*41. SHRI BABUBHAI M. CHINAI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) whether Provident Fund contribution has been increased from  $6\frac{1}{4}\%$  to 8% in cement industry; and
- (b) if so, whether any technical enquiry was made into the capacity of the industry before increasing the rate?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND EM-PLOYMENT AND FOR PLANNING (SHRI C. R. PATTABHI RAMAN):
(a) Yes; from 1st April, 1963, in the establishments employing 50 or more persons.

(b) An enquiry was made from the Central Ministries concerned and the State Governments before the rate was increased to 8%.

REDUCTION IN EXPENDITURE IN VIEW OF NATIONAL EMERGENCY

- \*45. Shri R. N. KAKATI: Will the Prime Minister be pleased to state:
- (a) the steps taken by Government to reduce the expenditure on various heads of accounts in the Prime Minister's Secretariat in view of the national emergency; and
- (b) the amount of anticipated saving as a result thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) and (b) As a result of the declaration of emergency and the setting up of the National Defence Fund, the volume of work handled by the Prime Minister's Secretariat during the last six months was almost double the normal work. This was managed mainly by borrowing staff from other offices and only